IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-212-2020

Harish S. NaikPetitioner. Versus

State of Goa And Ors. Respondents.

Mr. Dattaprasad D. Lawande with Mr. Pradosh Dangui, Advocate for the Petitioner.

Mr. Manish Salkar, Government Advocate for the Respondents Nos.1 to 4.

Mr. Rama Rivankar, Advocate for the respondent no.6.

CORAM : M.S. SONAK & SMT. M.S. JAWALKAR, JJ. DATE : 19TH OCTOBER,2020.

P.C.:

The respondents are granted further time to file their response to this petition up to 02/11/2020. Advance copy to be furnished to the learned Counsel for the petitioner by e-mail.

SMT. M.S. JAWALKAR, J.

M.S. SONAK, J.

MV